

Central Administrative Tribunal, Principal Bench

R.A. 154/98 in M.A. 1576/98 - O.A. 1858/97
R.A. 179/98 in M.A. 1881/98 - O.A. 2560/96
R.A. 162/98 in M.A. 1584/98 - O.A. 2564/96
R.A. 155/98 in M.A. 1577/98 - O.A. 949/97
R.A. 160/98 in M.A. 1582/98 - O.A. 1712/97
R.A. 180/98 in M.A. 1882/98 - O.A. 1747/97
R.A. 159/98 in M.A. 1581/98 - O.A. 1780/97
R.A. 158/98 in M.A. 1580/98 - O.A. 1823/97
R.A. 161/98 in M.A. 1583/98 - O.A. 1857/97
CP-235/98 in RA-164/98, MA-1650/98 - O.A. 1889/97
R.A. 181/98 in M.A. 1883/98 - O.A. 1909/97
R.A. 182/98 in M.A. 1884/98 - O.A. 1910/97
R.A. 153/98 in M.A. 1575/98 - O.A. 1937/97
R.A. 178/98 in M.A. 1880/98 - O.A. 1964/97
R.A. 157/98 in M.A. 1579/98 - O.A. 2070/97
R.A. 156/98 in M.A. 1578/98 - O.A. 2271/97

New Delhi, this the 13th day of January, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

RA 154/98 In MA 1576/98
OA 1858/97

Director General,
Home Guards and Civil Defence, Delhi Administration,
Raja Garden, New Delhi - Applicant

(By Advocates - Sh. Jog Singh, through proxy counsel
Sh. Alok and Sh. Rajinder Pandita)

Versus

Kedar Nath S/o Shri Ganga Din
R/o RZ-7, Bharat Garden, Matiala Road, Palam
Delhi. - Respondent

(By Advocate - Shri S.K. Gupta)

R.A. No. 182 of 1997 in M.A. No. 1884/98
O.A. No. 1910/97

Director General,
Home Guards and Civil Defence, Delhi Administration,
Raja Garden, New Delhi - Applicant

(By Advocates - Sh. Jog Singh, through proxy counsel
Sh. Alok and Sh. Rajinder Pandita)

Versus

1. Mam Chand S/o Shri Budhan
R/o K-5, Market Shakarpur,
Delhi

2. Govt. of N.C.T. through
Commandant General, Home Guards and Civil Defence,
C.T.I. Complex, Raja Garden,
Delhi. - Respondents

(By Advocate - Shri S.K. Gupta)

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R.A. No.153/98 In
M.A. 1575/98
OA 1937/97

Director General,
Home Guards and Civil Defence,
Delhi Administration,
Raja Garden New Delhi.

Applicant

(Respondent No. 2

By Advocates : Shri Jog Singh through proxy (D.O.A.)
Counsel Shri Alok and Shri R. Pandita)
Versus

1. Mohan Lal S/o. Shri Ram
H. 335, Dakshanpuri, New Delhi.
2. Ram Naresh Singh s/o. Maharaj Singh
3. Prem Pal Sharma S/o. Gound Ram
E5/133, Sultanpuri, Delhi.
4. Tapeswar Prasad S/o. Sukhusah
F-4/731 Sultanpuri Delhi.
5. Shankar S/o. G.R. Pchotice
Karhim Ganj New Delhi.
6. Dilbagh Singh, S/o. Risal Singh
682, Gulabi Bagh, Delhi- 7.
7. Sudesh Kumar s/o. Hari Singh
S.R.S. 51, Village Nasiz Pur
Palam New Delhi- 45.
8. Prem Parkash s/o. Ram Sarup
H. No. 99, Extn-II Nangli Delhi
9. Balbir Singh S/o. Bhoop Singh,
F-74, Sarai Met Mehrauli N. Delhi.
10. Dharam Pal S Singh, Bhagwan Singh
R/o. 177/E/30 Wond No. 2 Mehrauli
11. Ram Chander S/o. Daya Ram
H. No. E-129, Ext. Chatterpur New Delhi.

25. Hukum Chand S/o. Chiranjil Lal
C-105, Janta DDA Flats Katwaria Sarai
New Delhi.

26. Babu Lal Misra, E/153; Jagjit Nagar,
Usmanpur, Delhi.

27. Shesh Nath Singh
S/o. Raju Mohan Singh
B-9/310 Aya Nagar, New Delhi- 47

28. Ram Bachan Rai, S/o. Bansi Paswan,
W.P. 322, Wazir Pur Village
Delhi- 52.

29. Bag Singh S/o. Shera Singh,
r/o. H. No. 16, P.S. Chandni Mahal Delhi- 6.

30. Bhagwan Singh s/o. Uday Singh
r/o. Or. No. 1025 Sector I R.K. Puram,
New Delhi.

(Respondents and
Applicants No. 1 to 30
in O.A.)

31. Union of India through its
Secretary Ministry of Home Affairs,
North Block, New Delhi.

32. Commandant General Delhi Home Guard,
Niskam Sewa Bhawan,
Raja Garden, New Delhi.

33. Chief Secretary, National Capital
Territory of Delhi 5, Shyam Nath Marg,
New Delhi.

34. Lt. Governor, Delhi Raj Niwas Marg,
New Delhi.

35. Commissioner of Police
I.T.O. New Delhi.

(Respondents No. 31 to 35
also Respondents Nos. 1 and
3 to 6 in O.A.)

Shri J.C. Madan, proxy counsel for Shri Rishikesh,
Counsel for the respondents in the RA.

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12. Digeber Singh S/o. Rugubir Singh,
147, E/ward No. 79
Mehrauli New Delhi.
13. Jai Pal Singh S/o. Jodh Raj Singh
177/E/31, Ward No. 2, Mehrauli
New Delhi.
14. Lal Bahadur Singh S/o. Ram Piyare Singh
I-104, China Campur, New Delhi
15. Bishan Dev Chaudhary S/o. Ram Piyare
B-11, Sewant I.A.R.I. New Delhi.
16. Sajjan Rai S/o. Deveki Rai
I-235, Chadya Colony Puash New Delhi- 12.
17. Bholy Paswan, s/o. Kapoor Chand
I-25, Chadya Colony, Pusha New Delhi- 12.
18. Shri Jha Prasad S/o. Ubrodant
Type II, 409 Krishi Kuddihi New Delhi- 12.
19. Shiv Karan, S/o. Khanai Chahan
H. No. 207, Punjabi Basti Bjjit
Nagar, New Delhi- 12.
20. Sataraghan Mehto, S/o. Devban
Q. No. 446, Krishi Kundli New Delhi.
21. Upender Mehto, S/o. Deban
1659, Krishi Kundli Inder Puri, New Delhi- 12
22. Rajinder Kumar S/o. Dalip Kumar Gaur.
23. Dewan Singh
S/o. Narain Singh.
24. Mahesh Ram S/o. Phudeni Ram,
B/o. B-811, JJ Colony Inderpuri
New Delhi- 12.

2

5.
R.A. 181/98 In
M.A. 1883/98
O.A. 1909/97

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Director General

Home Guards and Civil Defence,

Delhi Administration

Raja Garden, New Delhi

Applicant/ Respondent
No. 2 in O.A.

S/Shri Alok, proxy counsel for Shri Jog Singh and
Rajinder Pandita Versus

1. Gopal Sharma s/o. Shri
Khem Lal Sharma, r/o. (Respondents
Sector 12, Kanak Durga Applicants
Colony, Delhi No. 1 & 2 in
O.A.
2. Gajinder Singh s/o. Shri
Govind Singh, Sector 7
Jhuggi No. 79, R.K. Puram
New Delhi.
3. Govt. of N.C.T. Delhi
through Secretary, Respondents
5, Sham Nath Marg, Delhi and Respondents
No. 1 & 3 in
O.A.
4. Commandant Delhi Home
Guard, CII Complex,
Raja Garden,
New Delhi.

Shri U. Srivastava, Counsel.

RA No.157/98 In.
MA 1579/98
OA 2070/97

25

Director General
Home Guards and Civil Defence,
Delhi Administration Raja Garden,
New Delhi.

Applicant

By Advocate Shri Alok, proxy for Shri Jog Singh, Counsel.
Versus

1. Ashwani Kumar s/o. S h Ram
Prakash, R/o. RZ-43B Subhash
Park, Uttam Nagar, Delhi.
2. Yag Narain s/o. Ram Murti,
R/o. 189, Village Gharoda,
Surinder Colony, Majra Burari,
Delhi.
3. Laxmi Ram s/o. Jagmohan Ram,
r/o. Jhuggi No. 269, Kirti Nagar,
New Delhi.

(Respondents)

(Applicants No. 1 to 3 in
OA)

4. Govt. of N.C.I. of Delhi
through Commandant General,
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden
New Delhi.

(Respondent)

Respondent in OA.

By Advocate Shri S.K. Gupta.

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RA No.156/98 In
MA 1578/98
OA 2271/97

Director General,
Home Guards and Civil Defence,
Delhi Administration,
Raja Garden, New Delhi.

Applicant

(Respondent No. 2 in O.A.)
Shri ALok, proxy counsel for Shri Jog Singh, Counsel and
Shri Rajinder Pandita.
Versus

1. Shri Khem Chand Sharma,
S/o. Sh Mohan Lal
r/o. 631, Krishna Gali
No. 12, Adarsh Mohalla
Maujpur Delhi- 53
2. Sh Braham Dev,
s/o. Sh Isri Prasad,
r/o. 3/439, Dakhshni Puri,
Delhi 62
3. Shri Charan Singh
s/o. Sh Ram Kumar,
r/o. H. No. 155 V Block,
Sector A Bhagwari Vihar,
Uttam Nagar N. Delhi
4. S h Sultan Singh
s/o. Sh Dharam Chand
r/o. 523, Muka Pura
Subzi Mandi Delhi 7
5. Sh Ram Niwas,
s/o. Sh Ram Prasad,
r/o. 9/4166 Gali No. 12,
Ajit Nagar,
Gandhi Nagar, Delhi- 31
6. Shri Vijay Pal Singh s/o.
Sh Mangla Singh r/o. H. No. 715
Kalyan puri Delhi.

7. Sh Sobharnsingh S/o.
Chet Ram, R/o.
I-228, Karampura,
New Delhi- 15

24

8. Shri Prithvi Singh
s/o. Sh Khajan Singh
r/o. DB- 299,
East Gokul Puri,
Loni Road, Delhi.

9. Shri Rajender Prasad Tiwari
s/o. Sh M.P. Tiwari,
r/o. 124, Khilona Bagh,
Model Town, Delhi- 9

(Respondents /Applicants No.
1 to 9 in O.A.)

10. Govt. of N.C.T. of Delhi
through Chief Secretary
5, Sham Nath Marg,
Delhi

11. Commissioner of Police
Delhi Police Headquarters,
IP Estate,
New Delhi- 2

(respondents)

Respondents Nos. 1 & 3 in
O.A.)

By Advocate Shri J.C. Madan.

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RA No.159/98 In
MA 1581/98
OA 1780/97

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Director General,
Home Guards and Civil Defence,
Delhi Administration,
Raja Garden, New Delhi.

Shri Alok, proxy for Shri Jog Singh, Counsel and
Sh. R. Pandita Versus Applicant
(Respondent No. 2 in OA)

1. Durga Prasad s/o. Sh Badlu Ram
R/o. C-8/233, Sultanpuri, New Delhi-41
2. Barkhu Prasad S/o. Sh Felau Ram
R/o. S-501, Mangolpuri, New Delhi- 83
3. Mohammad Shaheed son of Mohd. Siddiq
R/o. 20B, Mangolpuri, Delhi- 83
4. Bheem Singh s/o. Sh Balu Singh
R/o. E-6/6, Sultanpuri, Delhi- 41
5. Subhash Ram s/o. Sh Chandra Lal
r/o. G Block, Jhuggi No. 112, Mangolpuri Delhi
6. Girish Chandra son of Sh Hari Dutt
R/o. Block Y, 1957, Mangolpuri, Delhi
7. Suraj Bali son of Munna Ram,
r/o. O Block, 46, Mangolpuri, Delhi
8. Amar Nath son of Sh Ram Singar
r/o. G Block, Jhuggi No. 103, Mangolpuri Delhi
9. Khushiyaal son of Sh. Chotey Lal,
r/o. S Block, 539, Mangolpuri Delhi
10. Ram Ashray son of Sh. Banarsi
r/o. S-498, Mangolpuri, Delhi.
11. Satai Ram son of Sh Tour Ram
r/o. R-431, Mangolpuri, Delhi.
12. Dhanush Dhari s/o. Sh Ram Das
r/o. 474, S Block, Mangolpuri Delhi

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13. Ali Sher Khan son of Sh. Rashid Khan,
r/o. E-6/46, Sultanpuri, Delhi- 41
14. Rishi Pal Singh s/o. Sh Shyam Lal
r/o. E-85, Prem Navar IIIrd, Nangloi, Delhi
15. Ram Bahadur son of Sh Chedi Dass,
r/o. O-155, Mangolpuri, Delhi.
16. Surinder Kumar son of Sh. Tapsi Yadav
r/o. X-672, Jhuggi, Mangolpuri, Delhi.
17. Sanohar Kumar son of Sh. Kishore Ram
r/o. O-42, Mangolpuri, Delhi.
18. Bhola Nath son of Sh. Ram Swoor
r/o. M-840, Mangolpuri, Delhi.
19. Ram Shankar son of Sh. Ram Narain
r/o. D-34, Budh Vihar, Ph II, Kalu Colony Delhi
20. Ram Kishan son of Sh. Sri Chand
r/o. F-1068, Mangolpuri, Delhi.
21. Laxman Prasad son of Sh Ram Chandra Shah
r/o. Khuggi No. 104, G Block, Mangolpuri Delhi
22. Bal Chandra son of Sh Ram Narain
r/o. G. Block, Jhuggi No. 101, Mangolpuri, Delhi
23. Babu Lal son of Sh. Muneshwar Prasad
r/o. A-228, Mangolpuri, Delhi.
24. Ramesh Chand son of Sh Raghubir Singh
r/o. L-4 33/24, Mangolpuri, Delhi- 83
25. Lakhidar Dass son of Sh Sukhdev Dass,
r/o. RZ-G/680, Rajnagar, II, Palam, N. Delhi.
26. Babu Ram son of Sh. Bhole Ram
r/o. H. No. 1/2, Munirka New Delhi.
27. Shetra Pal son of Sh. Shiv Shankar Lal,
r/o. Shop No. 47, Katwaria Sarai, New Delhi.

2

- 30
28. Lala Ram son of Sh. Puni Lal,
r/o IIT, Labour Camp, Jhuggi No. 185, N. Delhi.
 29. Rakesh Kumar son of Sh. Bachan Singh
r/o. Shop F-47, Katwaria Sarai, New Delhi.
 30. Puttu Lal son of Sh. Puran Mal
r/o. Jhuggi No. 185, IIT Labour Camp, N. Delhi.
 31. Avdesh Kumar son of Sh. Krishna Dev.
r/o. H. No. 460, Sector 2, R.K. Puram, N. Delhi.
 32. Ram Naresh son of Sh. Tota Ram,
r/o. Shop F-47, Katwaria Sarai, New Delhi.
 33. Girish Kumar son of Sh. Raja Ram
r/o. Shop 47, Katwaria Sarai, New Delhi.
 34. Gajendra Singh son of Sh. Tej Singh
r/o. E/2, H. No. 107, Mangolpuri, Delhi.
 35. Malkhan Singh son of Sh. Shiv Charan,
r/o. H. No. 79, Behind Avadhiya Textile, Shadi
Nagar, Azadpur, Delhi.
 36. Chanchal Singh son of Sh. Malakh Singh
r/o. 315, Badli Village, Delhi- 42.
 37. Netra Pal son of Sh. Mangu Lal
r/o. E/7, Sultanpuri, Jhuggi No. 305, Delhi.
 38. Jagram Singh s/o. Sh. Nek Shah,
r/o. Block No. 55 Prem Nagar, Kirari, Delhi.
 39. Rakesh Kumar s/o. Sh. Chandra Bhan,
r/o. 447, Village & PO Ochandi, Delhi.

(Respondents and Applicants No.
1 to 39 in OA).

40. Chief Secretary N.C.T. Delhi
5, Sharnath Marg, Delhi.
41. Commandant, Delhi Home Guards &
Civil Defence, CTI Complex Raja
Garden, New Delhi.

(Respondents/ Respondents No.
1 and 3 in O.A.)

By Advocate Shri U. Srivastava.

2

RA 161/98 In
MA 1583/98
OA 1857/97

21

Director General
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden,
New Delhi.

Applicant/ Respondent No. 2

Shri Alok, proxy for Shri Jog Singh, Counsel in O.A.
and Shri Rajinder Pandita
Versus

1. Sudama Yadav s/o. Sh. Ram Mahat Yadav,
R/o. H. No. 95, West Patel Nagar Delhi.
2. Subodh Kumar s/o. Sh. Badri Narain,
r/o. 196/7 CB Gali No. 9
Than Singh Nagar,
Anand Parbat, New Delhi.
3. Radhey Shyam s/o. Shri Narain Ji,
R/o. 2/79, Gali No. 2, Harijan Basti,
New Rohtak Road, Sarai Rohilla, Delhi.
4. Shyam Lal s/o. Sh. Chandrika Prasad,
r/o. 2/27 Harijan Basti,
New Rohtak Road, Delhi.
5. Kanchhi Lal Sharma s/o. Chiranjil Lal
Sharma, r/o. RZ- 149, Gali No. 4, Mahavir
Enclave- II Palam, Delhi.
6. Jeev Lal S/o. Sh. Chander Bahadur,
r/o. Pravariya Camp, Sector No. IV,
R.K. Puram, New Delhi.
7. Umesh Prasad son of Sh. Basudeo Prasad,
r/o. 115A, Munirka village, New Delhi.

Respondents/Applicants No. 1 to
7 in O.A.

8. Govt. of N.C.T. of Delhi through
Chief Secretary, 5, Shambath Marg,
Delhi.
9. Commandant, Delhi Home Guards
& Civil Defence, CTI Complex,
Raja Garden, New Delhi.

Respondents and Respondents
No. 1 & 3 in O.A.

By Advocate Shri U. Srivastava

13
RA No.180/98 In
MA 1882/98
OA 1747/97

32

Director General
Home Guards and Civil Defence,
Delhi Administration,
Raja Garden, New Delhi.

Applicant

Shri Alok, proxy for Sh. Jog Singh, Counsel (Respondent No.2 in O.A.)
and Shri Rajinder Pandita

Versus

1. Siya Ram,
S/o. Sh Gulzari Lal
R/o. A-38, Mukundpur Village
New Delhi- 42
2. Rishi Pal
S/o. Shri Chunni Lal
R/o. E-459, Jahangirpuri
New Delhi.
3. Lala Ram Verma
S/o. Sh Hukum Singh
R/o. 230 A Railway Road
Shadi Nagar Azadpur,
Delhi- 33
4. Nand Kishore
S/o. Sh Devi Dass,
R/o 1130 Ram Bagh Delhi- 34
5. Raj Bali
S/o. Sh Ram Partap
R/o. 316/1, Railway Colony
Shakurpur Basti, New Delhi.
6. Brij Mohan
S/o. Late Sh GianDev
R/o. B-39, Nehru Vihar,
Timarpur, New Delhi- 54
7. Ramjit Gupta S/o. Sh.C.Gupta
R/o. N-130/51, Patel Chest
Dhakka Village
Delhi- 9
8. Estaq Khan S/o. Guffer Khan
R/o. H. No. W 21/A 198, R Block,
Maya Puri, Delhi.
9. Shishu Pal
S/o. Sh Ghure Lal
R/o E 1135, Jahangirpur Delhi- 33

33

10. Bijender Kumar Sand No. 5019
S/o. Sh Ganga Ram,
R/o. Village Sarai Pipal Thala
Delhi- 33
11. Hari Chand
S/o. Sh Duli Chand
12. Hira Lal
S/o. Jiya Varu
R/o. Sangam Park
Bada Nag Ke Pass
New Delhi- 28
13. Gaj Raj Singh
S/o. Sh Hans Raj Singh
R/o. N 25/C 100 Lal Bagh
GT Road Azad Pur Delhi.
14. Mahesh Chander
S/o. Sh Shankar Lal
R/o. Opp. Ayurvedic Hospital
Hader Pur Delhi Chingi No.C
Delhi.
15. Charan Jit Singh
S/o. Late Sh Kartar Singh
R/o. D-273 Jahangirpuri
Delhi- 33
16. Pitamber Singh
s/o. Ramakant Sharma
R/o. F-II-135 Mangolpuri
New Delhi
17. Sharda Parshad
s/o. Sh Birbal Singh
R/o. C-1297 Jahangirpuri
Delhi.
18. Ram Kishor
S/o. Sh Ban Ram,
R/o. H. No. 160 Shadi Nagar
Azadpur Delhi.
19. Ram Kirpal
S/o. Sh Ram Divan
C-1406, Jahangirpuri
Delhi- 33
20. Ram Kishan
S/o. Sh Ram Sunder
R/o. E-1774 Jahangirpuri
New Delhi.
21. Netra Pal
s/o. Sh Bhudi Singh
R/o. JJ No. AN 88
Indira Vikash Colony
Opp. Nirankari School
New Delhi.
22. Jitender Kumar Sharma
S/o. Sh. P.D. Sharma,
R/o JJ Camp No. N- 41, D 4-32
Samaipur Badli, New Delhi.
23. Lal Singh
S/o. Sh RamChand
R/o. Village Jinda Pur
Delhi.
24. Krishan Kumar
S/o. Sh Narain Kumar
R/o. C-14, A.T. Mill
Staff Quarters, Azadpur,
New Delhi.
25. Goverdhan Parshad
S/o. Sh Sahabadin
R/o. 15, Mahatma Gandhi Road
Kewal Park, New Delhi.
26. Ram Niwas,
Sanad No. 4835
R/o. Sitla Parsad Ozha
75, Tameshwar Nagar Azadpur
Delhi.
27. Parmeshwar Pashwan
S/o. Sh Sarju Pashwan
R/o. KH 261, Kirti Nagar
Lakkar Mandi
Near Fire Brigade New Delhi- 15
28. Ram Parbodh Singh
S/o. Sh Ram Chander Singh
R/o. V-30, Purana Nangal
Delhi- Cant- 10
29. Umesh Pandey
S/o. Sh Arjun Pandey
R/o. Bishan Koyla Village
Ring Road New Delhi- 28
30. Ashik Ali
S/o. Sh Sardar Mian
R/o. Address: PS Naraina
ACP Office, New Delhi- 28
31. Deep Narain
S/o. Sh Bhubneshwar
R/o JJ Colony ES-2(Khyala)
New Delhi.
32. Nawal Kishor
S/o. Ram Parbodh Singh
R/o. B-612, Hari Nagar
Ghanta Ghar New Delhi.

33. Raghu Nath Singh
S/o. Inwari Lal
R/o. Jhugi No. W 86/166, Inderpuri
Halt Shastri Park
New Delhi- 12
34. Ram Palat
S/o. Vaiju Dass
R/o. C-183, Sanjay Camp
Jhugi No. W-159
New Delhi.
35. Ramakant,
S/o. Shri Avadh Narain
R/o JJ Camp No. 41,
D4-32, Samaipur Badli
Delhi- 46
36. Ram Surat Gupta
R/o. House No. 16,
Harijan Sevak Sangh
Kingsway Camp
Delhi- 9
37. Kalu Ram
R/o. Shalimar Bagh, Behind B.N.
East Dayal School, Delhi.
38. Ishwar Singh S/o. Shri Bishamber Dayal
K-365, Jahangirpuri Delhi.
39. Shob Ram, R/o. 2/B, Kewal Park
Azadpur, Delhi- 31
40. Sudesh Kumar r/o. S-1/IA,
Vijay Nagar, Double Storey, Delhi.
41. Rajinder Prasad r/o. No. 3, Opp Mini Club,
Vijay Nagar, Delhi.
42. Babu Ram, S/o. Sh Nanua Ram,
r/o. G-394, Jahangirpuri, New Delhi.
43. Prem Dev Singh S/o. Johar Singh,
r/o. Gali No. 3, Kaushik Enclave,
Nathu Pura Kund Burati Delhi.

{ Respondents
{ Applicants No. 1 to 43 in OA)

44. Chief Secretary,
5, Sham Nath Marg, Delhi. Respondents
45. Commandant Delhi Home Guards,
& Civil Defence, CII Complex,
Raja Garden, New Delhi. (Respd No.
1 & 3 in O.A.)

By Advocate Shri S.K. Gupta.

34

2

RA No.162/98 In
MA 1584/98
OA 2564/96

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Director General Home Guards,
and Civil Defence Delhi Admn.
Raja Garden New Delhi.

Applicant
(Respondent No. 2 in
O.A.)

Shri Alok, proxy for Shri Jog Singh, Counsel
and Sh. R. Pandita. Versus

1. Sh Sadhu Ram S/o. Sh Ram Bachan
2. Sh Hari Ram Gupta S/o. Sh Roop Narain
3. Sh Mukesh Kumar S/o. Sh Khem Chand
4. Sh Ganar Mahato S/o. S h Janak Mahato
5. Sh Jai Bhagwan S/o. S h Budh Ram
6. Sh Sita Ram S/o. S h Ram Prasad Yadav
7. Sh Brij Mohan Mishra s/o. Sh R.D. Mishra.
8. Sh Hari Ram S/o. Sh Sah Dev
9. Sh Brij Singh S/o. Sh Mahi Lal
10. Sh Abdul Ghani S/o, S h Rehmat Ullah
11. S h Parma Nand Jha S/o. S h R. N. Jha
12. Sh Babu Lal S/o. Sh Ghure Lal
13. Sh Ram Chander Kushwah S/o. Ram Parsad
14. Sh Naresh Chander s/o. Sh Ram Narain
15. Sh Vivekanand S/o. Sh Devanand Upadhyay

(Respondents & Applicants
No. 1 to 15 in O.A.)

16. Chief Secretary,
5, Sham Nath Marg,
Delhi.
17. The Commissioner of Police
Delhi Police Headquarters,
IP Estate,
Delhi.

(Respondents & Respondents No.
1 & 3 in C.A.)

By Advocate Shri J.C. Madan.

2

17.
RA No.179/98 In
MA 1881/98
OA 2560/96

Director General

Home Guards and Civil Defence,
Delhi Administration Raja Garden,
New Delhi.

36
Applicant

Shri Alok, proxy for Shri Jog Singh, Counsel
and Shri Rajinder Pandita.

(Respondent No. 2 in OA).

Versus

1. Sh Mahabir Singh
S/o. S h Bhopal Singh
2. Sh Jagdish Narain Mishra
s/o. Sh Rama Pali Mishra
3. Sh Nathu Ram
S/o. Sh Pokh Pal
4. Smt. Lal Mani
W/o. Sh J.P. Verma
5. Smt. Parmeshwari
W/o. S h Rajinder
6. Sh Ram Murat Singh
S/o. Sh Ram Singh
7. Sh. Ram Pal
s/o. Sh Gajraj Singh

(Respondents and
Applicants No. 1 to 7
in O.A.)

8. Govt. of N.C.T. of Delhi
through Chief Secretary,
5, Sham Nath Marg,
Delhi.

9. The Commissioner of Police
Delhi Police Headquarters,
1F ESTATE
NEW DELHI.

(Respondents)

(Respondent Nos. 1 & 3 in OA)

By Advocate Shri J.C. Madan.

RA No.158/98 In
MA 1580/98
OA 1823/97

Director General
Home Guards and Civil Defence,
Delhi Administration
Raja Garden, New Delhi.

Applicant

Shri Alok, proxy for Shri Jog Singh, Counsel (Respondent No. 2 in O.A.)
and Shri Rajinder Pandita.

Versus

- | | | |
|----|--|------------------------|
| 1. | Bal Kishan s/o. Nathu Ram
r/o. C-1641, Jahangirpuri,
Delhi. | |
| 2. | S urinder Kumar s/o. Yogendra Nath
14/27, Shakti Nagar,
Delhi. | Respondents |
| 3. | Hedai Narain s/o. Gurucharan,
r/o. C-1693, Jahangirpuri
Delhi. | Applicants
in O.A. |
| 4. | Ramdev s/o. Babu Lal
r/o. 491, Jharoda, Delhi | |
| 5. | Chief Secretary,
5, Sham Nath Marg,
Delhi. | Respondents |
| 6. | Commandant Delhi Home Guard,
& Civil Defence, CTI Complex,
Raja Garden, New Delhi. | Respondents
in O.A. |

By Advocate Shri S.K. Gupta.

Cont. page 19.

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RA No. 155/98 In
MA 1577/98
OA 949/97

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Director General
Home Guards and Civil Defence,
Delhi Administration
Raja Garden, New Delhi.

Shri Alok, proxy counsel for Sh. Jog
Singh, Counsel & Sh. R. Pandita.

Applicant
(Respondent No. 1 in O.A.)

Versus

1. Bholey Shankar
s/o. Shri Bidhi Ram
r/o. Chamber No. 72,
Tehsil Compound,
Ghaziabad.

(Respondent
(Applicant in O.A.)

2. Commandant Delhi Home
Guard Niskam Sewa, Bhawan,
Raja Garden, New Delhi.

3. Chief Secretary,
Govt. of N.C.T. of Delhi
5, Sham Nath Marg,
Delhi.

Respondents

Respondents No. 1 & 3
in O.A.

Shri J.C. Madan, proxy counsel for Shri Rishikesh, Counsel.

1

20
RA 160/98 In
MA 1582/98
OA 1712/97

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Director General,
Home Guards and Civil Defence
Delhi Administration,
Raja Garden, New Delhi.

Applicant
(Respondent No. 2 in O.A.)

Sh. Alok, proxy for Shri Jog Singh and
Shri Rajinder Pandita.

Versus

1. Shri Umendra Singh,
s/o. Sh Bailcha Singh,
R/o. C Block, 2nd Pusta
Sonia Vihar, Gokul Puri
Delhi- 110094
2. Sh Devender Singh
s/o. Sh Kalka Singh
R/o. H. No. 682, Gali No.
8/3, Block, B, Sonia Vihar
Gokul Puri,
Delhi- 110094
3. Shri Ashok Kumar,
s/o. Sh Bhagwan Bakhsh Singh
R/o- C-109, Gokul Puri
Ganga Vihar Delhi- 110094
4. Sh Uday Pal Singh, S/o.
Sh Naulakh Singh R/o. 380-A
Krishna Gali No. 11 Mauj Pur
Shahdara Delhi
5. Sh Ram Anuj Mishra,
S/o. Sh Ram Deo Mishra,
R/o. J-186, Gali No.12,
Kartar Nagar, New Usmanpur Delhi
6. Shri Rajender Singh, S/o. Sh Surinder
Singh, R/o. H. No. J-301 Gali No. 1
Shivaji Marg, Kartar Nagar
Delhi- 110053

7. Shri Isamool Haq.
S/o. Shri Mohd. Hanif
R/o. Jhuggi No. -115, New
Krishna Park,
Vikaspuri, Delhi.
8. Shri Ram Shankar
s/o. Sh Sada Nand
r/o. K-1 Extn 17 Mohan Garden,
Uttam Nagar, New Delhi- 59
9. Sh Ram Naresh Singh
s/o. Sh Bare Singh,
r/o. F 48, Nand Ram Park,
Uttam Nagar, New Delhi- 59
10. S h Devender Singh
s/o. Sh Khacher Singh
r/o. E-227, Om Vihar Phase- 5
Uttam Nagar, New Delhi- 59

(Respondents) Applicants 1 to 10 in O.A.

11. The Government of N.C.T. of
Delhi
through Chief Secretary,
5, Sham Nath Marg,
Delhi.
12. The Commissioner of Police
Delhi Police Headquarters,
1st Estate, New Delhi.

(Respondents)

Respondents 1 and 3 in O.A.

Shri J.C. Madan, Counsel .

R.A.No.178 of 1998 in
M.A. No.1880/98
O.A. No. 1964/97

Director General,
Home Guards and Civil Defence,
Delhi Administration,
Raja Garden, New Delhi

- Applicant

(A)

(By Advocates - Sh. Jog Singh, through proxy counsel
Sh. Alok and Sh. Rajinder Pandita)

Versus

1. Jai Narain
S/o Shri Jogdhar Yadav
R/o H-2, House No. 141
Sultan Puri, Delhi

2. Commandant General,
Home Guards and Civil Defence
C.T.I. Complex, Raja Garden,
Delhi.

- Respondents

(By Advocate - Shri U. Srivastava)

C.P. 235/98 In
R.A.No.164 of 1998 in
M.A. No.1650/98
O.A. No.1889/97

Director General,
Home Guards and Civil Defence,
Delhi Administration,
Raja Garden, New Delhi

- Applicant

(By Advocates - Sh. Jog Singh, through proxy counsel
Sh. Alok and Sh. Rajinder Pandita)

Versus

1. Ram Bahadur
S/o Shri Halvadi
R/o Pravariaya Camp, Sector-VI
R.K. Puram,
New Delhi

2. Umesh Kumar Sahu
S/o Shri Pritam Prasad Sahu
r/o MS-118, Hari Nagar,
Main Maya Puri Road,
Delhi

3. Sh. Chotey Lal
S/o Shri Sarju Ram
R/o P1/780, Sultan Puri
Delhi

4. Sh. Om Prakash
S/o Sh. Jagat Singh
R/o H.No. 460, Sector 2
R.K. Puram, New Delhi

5. Commandant
Delhi Home Guard, C.T.I. Complex, Raja Garden
New Delhi. - Respondents

(By Advocate - Shri U. Srivastava)

O R D E R (Oral)

By Hon'ble Mr. S. R. Adige Vice Chairman

1. Heard both the sides on the Review Applications seeking review of the Tribunal's impugned order, in the relevant OA, and for its placement before a Larger Bench for final adjudication of the matter.

2. This case involves disengagement of Home Guards. After the impugned order was passed, the Full Bench of Central Administrative Tribunal, Principal Bench in its order dated 25.11.99, has followed the Delhi High Court's order dated 25.6.99 in C.W.P. No. 4286/97 - Mansukh Lal Rawal & Others Vs. U.O.I. & Others and has separately adjudicated on cases involving disengagement of Home Guards, in terms of the aforesaid order of Delhi High Court dated 25.6.99.

3. It is the aforesaid order of the Delhi High Court dated 25.6.99 and the Full Bench's order dated 25.11.99 which now holds the field. Under the circumstances, the impugned orders do not require any review.

4. The Review Applications are dismissed.

5. Let a copy of this order be placed in each of the R.A. case records.

(Kuldip Singh)
Member (J)

(S. R. Adige)
Vice Chairman (A)

Binu

Court Officer
Central Administrative Tribunal
Principal Bench, New Delhi
Faridkot House,
Copernicus Marg,
New Delhi 110001